

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 05th day of December 2023 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Dr. Alok Srivastava, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 417/2023 Leave to file IA No. 1269/2023 For Stay IA No. 1268/2023 To implead IA No. 1270/2023	Linen Art Pvt Ltd Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	Mr. ML Ganesh For Caveator
2	Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No. 1273/2023 For Stay IA No. 1272/2023	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	
3	Comp App (AT) (CH) (Ins) No. 422/2023 For Exemption IA No. 1288/2023 For Stay IA No. 1289/2023	Ramesh Kesavan Vs CA Jasin Jose, RP of SD Pharmacy Pvt Ltd. & Anr.	Mr. Avinash Krishnan Ravi	
4	Comp App (AT) (CH) (Ins) No. 423/2023 Additional docs. IA No. 1290/2023	Xicon International Limited Vs VA Tech Wabag Limited	Mr. Thriyambak J Kannan	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No. 82/2021 (CA (AT) No. 347/2019)	The Mysore Stoneware Pipes and Potteries Ltd & 3 Ors Vs Mr.R.P Trivikram & 12 Ors.	Mr. D Abhinav Rao	Mr. Natesh, PCS

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	
7	Comp App (AT) (CH) (Ins) No. 15/2022 For Condone Delay IA No. 32/2022 For Exemption IA No. 31/2022 For Stay IA No. 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr WITH	Mr. Kolla Koteswara Rao	Mr.Y Suryanarayana- R1 Mr. Vipin Warriar- R2
8	Comp App (AT) (CH) (Ins) No. 21/2023 For Condone Delay IA No. 67/2023 Leave to file IA No. 69/2023 For Exemption IA No. 68/2023 For Stay IA No. 66/2023	Kolla Koteswar Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr	Mr. SM Vivekanandh	Mr. Pranava Charan-R1 Mr. Vipin Warriar- R2
9	Comp App (AT) (CH) No. 66/2023 For Additional Docs IA No. 842/2023 To implead IA No. 982/2023	Ganesan Ashokan Vs Registrar of Companies	Ms. Priyadharshini Natarajan	
10	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, M/s Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner- II Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
11	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023	Phoenix Arc Private Limited Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd. WITH	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand

12	Comp App (AT) (CH) (Ins) No. 332/2023 For Condone Delay IA No. 1007/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	Mr. Abhishek Anand- R1
13	Comp App (AT) (CH) (Ins) No. 289/2023 To Adv. Hg. IA No. 881/2023 For Stay IA No. 880/2023	M.M.Jose Vs Kizhakkekara Kuriakose Jose	Mr. B Ramana Kumar	Mr. Sankar R Panicker
14	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	IA No. 1014/2023 (Recall) in Comp App (AT) (CH) (Ins) No.159/2023 For Stay IA No.527/2023 For Clarification IA No. 967/2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	Mr. D Srinivasa Rao	Mr. T Ravichandran

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2
17	Comp App (AT) (CH) (Ins) 337/2022 IA No. 758, 759, 907 & 990/2022	M.K.Resely & 7 Ors Vs Union Bank of India - Erattupetta Branch & 2 Ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana- R3

18	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	Ms. Shweta Mahajan	Ms. Lakshmi Menon- R1
19	Comp App (AT) (CH) No.46/2021 To dispense with IA No. 551/2021	M/s. Espin Infosystem Private Ltd Vs The Registrar of Companies & Anr.	Mr. P Thangaraj	Mr. Raj Kumar Jhabakh- R2
20	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No. 345/2023 Additional docs. IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. WITH	Mr. I. Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
21	TA (AT) 77/2021 (CA (AT) No. 163/2018) Additional docs IA No. 346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	M/s R Antony Roche Kamal	Mr. Sandeep Kumar Ambalavanan R1- R9
22	TA (AT) No. 78/2021 (CA (AT) No.210/2018) Additional docs. IA No. 347/2023	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan- R3- R5, R7, R9, R10
23	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) For Additional docs. IA No. 364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan-R2- R5, R7-R10
24	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr.AS. Sathish Kumar	Mr. V Manivannan- R1 M/s Ramani & Shankar- R2-R4 Mr. ML Ganesh- R5
25	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan- R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi- R5

26	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd WITH	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
27	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Mr. Jerin Asher Sojan
28	Comp App (AT) (CH) (Ins) No.373/2022 For Condone Delay IA No. 875/2022 For Stay IA No. 876/2022 Leave to file IA No. 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
29	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar PCS
30	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power and Telecommunications Ltd. Vs Nitin Vishwanath Panchal, Erstwhile RP, Galada Power and Telecommunications Ltd. & Anr.	Mr. CV Shailandhran	Mr. TK Bhaskar- R1 M/s Ravi Rajagopalan & Associates- R2
31	Comp App (AT) (CH) (Ins) No. 288/2023 For Early Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer properties & Investments Pvt. Ltd. & Anr. Vs Kizhakkekara Kuriakose Jose RP of ITMA Hotels India Pvt Ltd.	Mr. B Ramana Kumar	Mr. Sankar R Panicker

NOTE:

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2. After joining, ensure that – **VIDEO is always on OFF mode AND MIC is always on MUTE mode.**
3. Video should be switched ON only by the counsels for the parties/ litigants and IO’s “**Parties**” to a case, when the concerned Item No. is called for hearing Mic should be UNMUTED only by the party speaking.
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By the order of Hon’ble Member (Technical)

Chennai Bench

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